

GOVERNMENT OF INDIA
MINISTRY OF POWER
RAJYA SABHA
UNSTARRED QUESTION NO.1600
ANSWERED ON 20.12.2022

PROJECTS SANCTIONED UNDER DDUGJY AND RGGVY

1600 # DR. KIRODI LAL MEENA:

Will the Minister of **POWER**
be pleased to state:

- (a) the number of works sanctioned under the Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) and erstwhile Rajiv Gandhi Gramin Vidyutikaran Yojana (RGGVY) during the last two years and the current year, State-wise including the State of Rajasthan;
- (b) the total amount allocated, released and spent for the projects sanctioned during the said period, the details thereof, State-wise and year-wise;
- (c) whether a large number of works are yet to be done under the said Schemes; and
- (d) if so, the details thereof and the response of Government thereon?

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : Government of India launched Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) in December, 2014 for various rural electrification works including separation of agriculture and non-agriculture feeders, strengthening and augmentation of sub-transmission & distribution infrastructure, metering of distribution transformers/feeders/consumers and electrification of villages across the country. The erstwhile Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) was subsumed under DDUGJY. Works under the scheme have been completed and the scheme stands closed on 31.03.2022.

The State/UTs-wise (including the State of Rajasthan) details of number of projects sanctioned under the project, funds allocated and released under DDUGJY are furnished at **Annexure**.

(c) & (d) : Under DDUGJY and thereafter under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA), all the States had declared all the inhabited un-electrified census villages across the country electrified as on 28th April, 2018 and all willing Households on 31st March, 2019 respectively.

While, a total of 18374 Villages were electrified under DDUGJY, a total of 2.86 crore Households were electrified under the aegis of SAUBHAGYA including additional households in two tranches that were unwilling earlier but became willing later.

While fresh arising of new households is a continuous process and electrification of such households is expected to be taken care of by the Distribution Utilities, the Government of India stands committed to help the States to electrify all the households which existed when SAUBHAGYA was sanctioned. In this respect, the Government of India recently issued guidelines for their electrification under the Revamped Distribution Sector Scheme (RDSS). The States have been advised to pose their DPRs to the Ministry of Power in this regard.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO.1600 ANSWERED IN THE RAJYA SABHA ON 20.12.2022

DDUGJY (New+ Addl. Infra)

State-wise Financial & Physical Infrastructure created since 2014-2015 (as on 31.03.2022)

Sl. No.	State	Financials (in Rs. Crores)			Physical Infrastructure Created																			
		Sanction cost	Closure cost	Grant Disbursed	S/S-New (Nos.)		S/S-Aug (Nos.)		DTR (Nos.)		LT Lines (Ckm)		HT Lines (Ckm)		33/66 KV (CKm)		Feeder Segregation (CKm)		Consumer Meters (Nos.)		DTR Meters (Nos.)		Feeder Meters (Nos.)	
					Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.	Target	Ach.
1	ANDAMAN & NICOBAR ISLANDS	21	18	6	0	0	0	0	0	0	0	0	0	0	0	0	0	0	39200	39200	0	0	0	0
2	ANDHRA PRADESH	941	919	553	204	204	0	0	18869	18869	8055	8055	4714	4714	1341	1341	0	0	15779	15779	3618	3618	342	342
3	ARUNACHAL PRADESH	783	588	421	5	5	0	0	1928	1928	3030	3030	2494	2494	197	197	0	0	95522	95522	1623	1623	377	377
4	ASSAM	4747	4040	2355	22	22	13	13	21932	21932	40081	40081	15941	15941	332	332	0	0	0	0	17118	17118	257	257
5	BIHAR	7301	7925	4148	288	288	9	9	82432	82432	73782	73782	21140	21140	4199	4199	16735	16735	2534576	2534576	0	0	0	0
6	CHHATTISGARH	1710	1486	899	80	80	82	82	12164	12164	13372	13372	7258	7258	1055	1055	4714	4714	52819	52819	837	837	3390	3390
7	DADRA & NAGAR HAVELI	5	7	2	0	0	0	0	0	0	0	0	21	21	0	0	0	0	300	300	350	350	0	0
8	GOA	20	22	12	0	0	0	0	21	21	56	56	13	13	0	0	0	0	94187	94187	0	0	0	0
9	GUJARAT	925	925	556	15	15	28	28	18533	18533	22070	22070	10767	10767	91	91	0	0	1656252	1656252	57624	57624	0	0
10	HARYANA	346	281	161	14	14	19	19	2761	2761	1970	1970	1299	1299	133	133	184	184	83723	83723	0	0	0	0
11	HIMACHAL PRADESH	168	183	126	14	14	16	16	315	315	1452	1452	312	312	22	22	10	10	122825	122825	381	381	15	15
12	JAMMU & KASHMIR	1885	936	658	20	20	13	13	7209	7209	21825	21825	4292	4292	184	184	139	139	0	0	280	280	0	0
13	JHARKHAND	4901	4607	2592	109	109	96	96	56480	56480	47430	47430	14938	14938	1364	1364	5577	5577	348541	348541	0	0	1017	1017
14	KARNATAKA	1882	1997	1107	4	4	3	3	13215	13215	9000	9000	10763	10763	44	44	11783	11783	2088412	2088412	23790	23790	0	0
15	KERALA	485	493	292	2	2	6	6	598	598	3473	3473	1255	1255	32	32	0	0	2063687	2063687	23436	23436	97	97
16	LADAKH	151	86	47	1	1	0	0	144	144	432	432	543	543	17	17	0	0	0	0	0	0	0	0
17	MADHYA PRADESH	4153	3604	2129	145	145	314	314	41592	41592	50069	50069	27876	27876	1432	1432	7055	7055	436082	436082	0	0	242	242

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18	MAHARASHTRA	2544	2273	1258	210	210	150	150	11979	11979	13213	13213	4644	4644	2378	2378	8865	8865	0	0	0	0	0	0
19	MANIPUR	303	213	103	0	0	0	0	937	937	1664	1664	793	793	0	0	0	0	100000	100000	0	0	0	0
20	MEGHALAYA	685	668	450	9	9	2	2	1825	1825	9134	9134	1515	1515	101	101	0	0	0	0	999	999	179	179
21	MIZORAM	84	74	63	0	0	4	4	368	368	399	399	422	422	7	7	0	0	19133	19133	0	0	232	232
22	NAGALAND	200	183	85	6	6	0	0	475	475	719	719	659	659	60	60	0	0	0	0	697	697	191	191
23	ODISHA	2281	1775	1052	12	12	164	164	14228	14228	11417	11417	5599	5599	1547	1547	1240	1240	2271702	2271702	0	0	902	902
24	PUDUCHERRY	20	19	11	0	0	0	0	28	28	8	8	38	38	0	0	0	0	75609	75609	1250	1250	0	0
25	PUNJAB	443	367	218	0	0	0	0	7912	7912	246	246	3268	3268	0	0	2032	2032	189656	189656	0	0	0	0
26	RAJASTHAN	5059	3967	2176	231	231	85	85	127534	127534	78652	78652	28819	28819	2784	2784	6396	6396	8125	8125	0	0	1476	1476
27	SIKKIM	87	105	72	0	0	0	0	373	373	924	924	380	380	0	0	0	0	45969	45969	0	0	65	65
28	TAMIL NADU	924	979	556	106	106	128	128	1189	1189	1174	1174	1538	1538	1514	1514	797	797	1195856	1195856	0	0	0	0
29	TELANGANA	462	551	278	86	86	0	0	9162	9162	8164	8164	1582	1582	313	313	0	0	0	0	0	0	1435	1435
30	TRIPURA	433	290	247	4	4	0	0	1262	1262	2589	2589	1770	1770	40	40	0	0	161728	161728	0	0	0	0
31	UTTAR PRADESH	13778	10860	6432	265	265	1091	1091	148339	148339	83590	83590	28507	28507	4381	4381	36337	36337	2095542	2095542	83316	83316	1832	1832
32	UTTARAKHAND	845	682	614	1	1	0	0	3818	3818	5935	5935	1796	1796	0	0	1429	1429	20882	20882	0	0	0	0
33	WEST BENGAL	4262	4100	2394	80	80	133	133	23003	23003	40401	40401	4918	4918	1613	1613	9424	9424	2977996	2977996	17159	17159	2757	2757
Grand Total		62836	55222	32074	1933	1933	2356	2356	630625	630625	554327	554327	209874	209874	25180	25180	112717	112717	18794103	18794103	232478	232478	14806	14806

(Source: REC)
